

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 135

IA No. 1626/2023, 2193/2023, 2206/2023

In

CP(IB) No.514/Chd/Chd/2019

(Admitted)

IN THE MATTER OF:

Galtech Infosolutions Pvt. Ltd.

...Petitioner

Vs.

Tera Tradelinks Pvt. Ltd.

...Respondent

Under Section: 9 IBC 2016, 19(2), 66(1), Sec 43(1)r/w Sec 44(1)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 28.08.2024.

11.07.2024

Pooja

Sd/-
Court Officer